SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6676
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International	2
	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	261
6	ARBP-Petitions under Indian Arbitration Act.	105
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	4945
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2822
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2388
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8667
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	265
20	Contempt Petition in Cuttack Bench	451
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	124
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1014
25	CRLA-Appeal against Judgement/Sentence.	10369
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1434
27	CRLMA-Other Miscellaneous Application.	720
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10781
29	CRLMP-Criminal Miscellaneous Petition	818
30	CRLREV-Criminal Revision.	9223
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	161
34	CRREV-Criminal Revision	243
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22

47 FA-First Appeal 1086 48 FAO-First Appeal from Orders. 3272 49 FA(OS)-FA from Judgement in original suits. 1 50 GA-Government Appeals 112 51 GCRLA-Government Appeals 418 52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 251 55 JCRA-Jail Criminal Appeals 15 56 JCRLA-Jail Criminal Appeal 1207 57 JCRLRV-Jail Criminal Misc. Case. 1 58 JCRMC-Jail Criminal Misc. Case. 1 59 LAA-Appeals (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6194 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1037			
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51 GCRLA-Government Appeals 418 52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 251 55 JCRA-Jail Criminal Appeals 15 56 JCRLA-Jail Criminal Appeal 1207 57 JCRLRV-Jail Criminal Misc.Case. 1 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6194 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1037 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97	49	FA(OS)-FA from Judgement in original suits.	1
52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 251 55 JCRA-Jail Criminal Appeals 15 56 JCRLA-Jail Criminal Appeal 1207 57 JCRLRV-Jail Criminal Revision. 12 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6194 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1037 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Suit. 1 <td>50</td> <td>GA-Government Appeals</td> <td>112</td>	50	GA-Government Appeals	112
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57 JCRLRV-Jail Criminal Revision. 12 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6194 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1037 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Appeal Under OVAT ACt. 2 75 OVTA-Tax Appeals (Rent Control Matters) 1 <td>55</td> <td>JCRA-Jail Criminal Appeals</td> <td>15</td>	55	JCRA-Jail Criminal Appeals	15
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65 MATA-Matrimonial Cases (Appeals) 1037 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 111 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	64	MA-Miscellaneous Appeals	100
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71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 111 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	70	OJC-Original Jurisdiction case (Writ)	1167
73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 111 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	71		1
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78 Review Petition in Bhubaneswar Bench 111 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	77		2
79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721		·	
80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	78	Review Petition in Bhubaneswar Bench	111
81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	79	Review Petition in Cuttack Bench	188
82 RPFAM-Revision US 19 of Family Court Act. 1611 83 RSA-Second Appeal from Judgement and Decree. 6721	80	Review Petition in Sambalpur Bench	3
83 RSA-Second Appeal from Judgement and Decree. 6721	81	RFA-FA from Judgement and Decree in Suit	2151
83 RSA-Second Appeal from Judgement and Decree. 6721	82	RPFAM-Revision US 19 of Family Court Act.	1611
84 RVWPET-Review Petition. 2184	83	RSA-Second Appeal from Judgement and Decree.	6721
	84	RVWPET-Review Petition.	2184
85 SAO-Second Appeal from Appellate Order. 219	85	SAO-Second Appeal from Appellate Order.	219

86	SA-Second Appeal	2235
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	171
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1225
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	314
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	820
98	WA-Appeals before DB against SB Judgement	4519
99	WPC(OAB)-Original Application in Berhampur Bench	62
100	WPC(OAC)-Original Application in Cuttack Bench	12231
101	WPC(OA)-Original Application in Bhubaneswar Bench	5245
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	473
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	164
104	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105	WPC(OAS)-Original Application in Sambalpur Bench	173
106	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	417

107	WPC(TAC)-Transfer Application in Cuttack Bench	194		
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9		
109	WPC(T)-Temporary Number in Bhubaneswar	35		
110	WP(C)-Writ Petition under Art.226 and 227.	69366		
	Grand Total	189219		